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Title: Regarding the plight of families of farmers who have committed suicide.

**SHRIMATI SUPRIYA SULE (BARAMATI):** According to the National Crime Records Bureau, in 2014 suicides committed by farmers in India stood at 5,650. Main reason of suicides was indebtedness of farmers. 72.4% of farmers who committed suicides were small and marginal farmers who owned less than two hectares of land.

As per the state wise variation, Maharashtra accounted for nearly half of the total suicides by cultivators in 2014 with figure at 2,568. The regions of Marathwada and Vidarbha are worst affected. Special Task Force on agrarian crisis was appointed by the Maharashtra Government to study agricultural scenario in the State. It reported the situation to be grave with suicides in first four months of 2016 crossing 400.

The families of the bereaved farmers are given one-time compensation by the Government. This is not sufficient to sustain their livelihood. In addition they also face the burden of debt. The Government needs to take policy initiatives towards the widows and children.

Thus, I would like to draw the attention of the Government regarding the policy measures needed to be taken to ensure sustainable livelihood to the widows.